# GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS

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## LOK SABHA

## **UNSTARRED QUESTION NO. 385**

#### **TO BE ANSWERED ON 12.12.2018**

#### **Attack on Advocates**

385. SHRI RAHUL SHEWALE: SHRI SANJAY DHOTRE: SHRI BHARTRUHARI MAHTAB:

### Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the attacks on properties and lives of practicing advocates have increased in the country during the last three years and if so, the details thereof, State/UT and year-wise;
- (b) the number of such cases filed in courts during said period, State/UT-wise;
- (c) whether delay in investigation such cases have been reported on part of the police of the respective states during the said period, if so, the details thereof; and
- (d) the steps taken by the Government to provide safety to practicing advocates in the country

# **ANSWER**

# MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS

## (SHRI P.P. CHAUDHARY)

- (a) Bar Council of India has informed that no such data is maintained by them.
- (b) to (d): Does not arise.

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